

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 135 of 2012 &**  
**I.A. No. 251 & 252 of 2012**

**Dated: 14<sup>th</sup> March, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Shir Vidya Sagar Garg** ... Appellant(s)  
**Versus**

**Shri Surender Singh Executive**  
**Engineer HVPNL & Ors.** ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Shashank Shekar**  
**Counsel for the Respondent(s): -**

**ORDER**

Post the matter on **03.04.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**Ts/vs**